सम्मेलन में यह निश्चय किया है कि बड़े शहरों भौर छोटे नगरों में ऋमशः केवल 12 भीस श्रीर 6 श्रीस खाद्यात्र प्रति व्यक्ति दिया जाये ?

## †[SUPPLY OF FOODGRAINS IN CITIES

49. SHRI RAM SAHAI: Will the Minister of FOOD AND AGRICULTURE be pleased to state whether it is a fact that Government have taken a decision at the Chief Ministers' Conference that only 12 ounces and 6 ounces of foodgrains per capita should be in big cities and small towns respectively?]

खाद्य तथा कृषि मंत्रालय में उपमंत्री (भी डी॰ ग्रार॰ चहाण): यह एक प्रस्ताव था कि एक लाख ग्रीर इससे ग्रधिक जनसंख्या वाले शहरों में कानुनी राशन लागू किया जाए और इन शहरों मे प्रति दिन प्रति प्रौढ 12 श्रींस भ्रनाज दिया जाए । 5000 ग्रीर एक लाख के बीच जनसंख्या वाले छोटे शहरों में निर्बाध बाजार चलने दिया जाए ग्रीर साथ ही साथ सरकार कार्ड प्रणाली से प्रति दिन प्रति प्रौढ 6 ग्रीस ग्रनाज जितरित करे। तथापि, ग्रन्तिम निर्णय यह है कि 10 लाख भौर इससे भधिक जनसंख्या वाले शहरों और उन क्षेत्रों में जहा भारी तादाद में धोद्योगिक कार्यकर्ता रहते है, वहां फिलहाल कात्नी रागन-व्यवस्था लागु की जाए ।

†[THE DEPUTY MINISTER FOOD AND AGRICULTURE (Shri D. R. CHAVAN): There was a proposal that cities with population of one lakh and above should be statutorily rationed and 12 ounces of cereals per adult per day should be issued in In small towns, with these cities. population between 5000 and 1 lakh, free markets should be allowed to function and side by side Government should distribute 6 ounces of cereals per adult per day through a card system. The final decision, however, is that only cities with popu-

lation of 1 million and above and areas of heavy concentration Industrial workers should be statutorily rationed for the present.

## LAND UNDER CULTIVATION IN MADRYA PRADESH

- 50 SHRI SYED AHMED: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether the Government India are aware that in Madhya Pradesh out of a culturable area of 631.88 lakh acres only 400 lakh acres are under cultivation;
- (b) if the answer to part (a) above be in the affirmative, whether Government of India are considering, in consultation with the State Government, priority schemes for bringing the remaining culturable under cultivation; and
  - (c) if so, the details thereof?

THE DEPUTY MINISTER IN MINISTRY OF FOOD AND AGRICUL-TURE (SHRI SHAH NAWAZ KHAN): (a) According to the Land Utilisation Statistics (1963-64) the area of culturable land in Madhya Pradesh 526 lakh acres, of which 427 lakh acres are under cultivation.

(b) and (c) During the III period a total area of 18.75 lakh acres of new land is likely to be A similar target under cultivation. has been envisaged for the IV Plan.

12 Noon

STATEMENT RE STARRED TION NO. 688 ANSWERED ON THE 29TH MARCH, 1965

LIVES LOST AT THE SEA NEAR INDIAN COASTS

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): Sir, in reply to Starred Question No. 688 of the 29th March, 1965, number of lives lost at

<sup>†[ ]</sup> English translation.